

haps the hon. Member knows that annually we are recruiting about 20,000 young graduates who pass through very difficult competitive examinations. But I do agree with the hon. Member that there is scope for providing them in-depth training and on the top of it, what is needed is some sort of motivation. If we cannot create motivation in them and if they simply take the job and earn their livelihood, then nothing would happen and there too, I have discussed this matter, and particularly this sector is highly unionised and you know the type of demands these people put forward. Being located in one of the high salaried blocks; still they go on agitation and press their demands. That means, there is total lack of motivation and there too, I talked to the Union people and I told them to emphasise and underline the importance of improving the services. Unless we have that, it would be difficult to fulfil all the obligations we have on us.

Grievances of SC/ST Employees of State Bank of India

*492. SHRI SURAJ BHAN : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item "Majority boycotts S.B.I. test" in the Daily 'Tribune' dated the 6th March, 1984 ;

(b) if so, what are the grievances of the Scheduled Caste and Scheduled Tribe employees leading to the said boycott ; and

(c) what steps Government have taken or propose to take for redressal of their long standing genuine grievances ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) A Statement is laid on the Table of the House.

Statement

The State Bank of India has reported that a special test exclusively for Scheduled Castes and Scheduled Tribes employees was held on 4-3-84 at Chandigarh for promotion from clerical cadre to officers cadre with a view to clearing the backlog of reserved vacancies. Out of 130 vacancies in the officers cadre to be filled through promotion in Chandigarh Circle of the Bank in 1984 the bank had reserved 50 per cent of these vacancies for Scheduled Castes and Scheduled Tribes and had called 194 SC/ST candidates for the promotion test. The Bank has reported that all the SC/ST employees except 7 of them boycotted this test protesting and demanding *in-e-r-alia* that 100 per cent of the vacancies should be reserved for them.

The Bank has also reported that two Writ Petitions have been filed in the Punjab and Haryana High Court against the Bank's reservation policy and against the holding of the special test. In one of the Writ Petitions the Court has granted a stay on the declaration of result of the 7 candidates who appeared in the test on 4-3-84. The matter is sub-judice.

श्री. सूरजभान : उपाध्यक्ष महोदय, हरिजन और अदिवासियों के साथ सर्विसिज में किस तरह से ज्यादातियां होती है उसका यह क्लीयर एग्जाम्पल है। 1979 में एक चण्डीगढ़ सर्किल बना। 1979 से लेकर 1982 तक हर साल दो प्रमोशन एग्जामिनेशन हुए। एक तो सारे देश में शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स सर्विसिज में लेट आये फिर उनको किसी तरह से डिबार किया जा सके, इसलिए 1983 में उनके लिए एक टेस्ट किया गया। जो एक लाठी शेड्यूल्ड कास्ट्स को सहारे के तौर पर दी थी उसी लाठी से अब उनको पीटा जा रहा है और बेकलाग क्लीयर करने के नाम पर पीटा जा रहा है। अगर स्पेशल एग्जाम से

भी पोस्ट्स भरनी थीं तो वे लोग 1976 से एलीजिबल हो गये थे लेकिन कोई एग्जाम नहीं लिया गया। अब इस टेस्ट से 50 परसेंट पोस्ट्स भरने की बात कही गई थी। इस टेस्ट के बारे में नान शेड्युल्ड कास्ट्स और नान शेड्युल्ड ट्राइब्स पीपुल ने कहा है कि हम यह टेस्ट नहीं चाहते हैं। बैंक की रिजर्वेशन पालिसी के खिलाफ हाई कोर्ट में दो रिट पेटिशंस भी दायर की गई हैं। शेड्युल्ड कास्ट्स और शेड्युल्ड ट्राइब्स लोगों के लिए दिल्ली सर्किल में चार साल का रिलेक्सेशन है लेकिन चण्डीगढ़ सर्किल में एक साल का भी नहीं, बल्कि दस महीने का रिलेक्सेशन है। मैं यह जानना चाहता हूँ कि क्या आप चण्डीगढ़ में भी इनके लिए चार साल का रिलेक्सेशन देंगे और इस टेस्ट को कैंसिल कर के जनरल टेस्ट करेंगे।

SHRI PRANAB MUKHERJEE : There are two points which the hon. Member referred to. I shall examine the point when other circles are giving relaxation for four years, why does Chandigarh Circle give one year or ten months? (*Interruptions*). But in regard to the specific examination, as the hon. Member is aware, it would not be possible for me to go in details because it is already sub judice.

The point is that special test was conducted for the Scheduled Castes and Scheduled Tribes employees only to remove the backlog. It was decided that let them appear. I understand that the total vacancies are 130. They said examination should take place to fill in all 130 posts. That was one point. But as per judgment of the Supreme Court in any particular examination or in one group you cannot have more than 50% of the total vacancies recruited through one examination or by one group. Naturally the upper ceiling was 50% of that i.e. 65 posts to which employees did not agree. Only seven employees

attended the test. They have gone to the court. Court has also inducted that the results of these seven candidates who appeared should not be published. Let us wait for the court case.

श्री सूरजभान : उपाध्यक्ष महोदय, मैंने कहा है कि वे सब टेस्ट नहीं चाहते थे। दूसरे एंग्लाएज भी नहीं चाहते। फिर भी टेस्ट लिया गया। उन्होंने लिखकर भी दिया है।

“Not to take the so called special test because examinees are otherwise eligible for promotion if treated as general candidates.”

मैं कहना चाहता हूँ कि आप उस टेस्ट को कैंसिल करेंगे क्या। न दूसरे एंग्लाएज हैं न शेड्यूल कास्ट चाहते हैं। आप उनके जनरल टेस्ट कर लीजिए। स्टेट बैंक चण्डीगढ़ सर्किल ने अंदर कम्युनिटीज के लिए 4 टेस्ट रखे और इनको एक टेस्ट का फालतू रिलेक्सेशन दिया है। जबकि यू० पी० एस० सी० में अदर्स के लिए तीन और शेड्यूल कास्ट के लिए कोई लिमिट नहीं, एज लिमिट है। मैं कहना चाहता हूँ कि इस टेस्ट को कैंसिल कर दीजिए और उनको जनरल टेस्ट में बिठाइए। तभी उनको उनका हक मिल सकता है। ये कोई कंसेशन नहीं मांग रहे हैं।

They want only general test and their due share in that test.

SHRI PRANAB MUKHERJEE : The hon. Member has confused the whole thing. It is not a question who wants and who does not want. The question is there is a backlog vacancies to the extent of 130. These are to be filled in by the Scheduled Castes and the Scheduled Tribes employees. These vacancies can be filled in only by the candidates belonging to these categories.

So there should be some sort of arrangement. (*Interruptions*). Therefore, it is not the question. You may suggest another modality.

DR. SUBRAMANIAM SWAMY : Why not have Departmental promotion rules ?

SHRI PRANAB MUKHERJEE : You have not studied anything. These are employees who have certain experience. The clerks have to be promoted to officer cadre. Please read it. (*Interruptions*).

We are talking of 130 vacancies which are to be filled in by the Scheduled Castes and the Scheduled Tribes. Therefore, this examination was being conducted. It is the backlog. The word is 'backlog' and not recruitment. It is from the posts of clerks to officers level. It is not recruitment from the open market that 15% for the Scheduled Castes and 7 1/2% for the Scheduled Tribes will come. If they could provide any other alternative, we can consider it. But the point is (*Interruptions*).

MR. DEPUTY SPEAKER : Let him say.

SHRI PRANAB MUKHERJEE : I do not agree with him. (*Interruptions*). If you are interested in listening to the answer, I shall answer. If you are interested in passing comments, you are free to do so. I do not think I have anything more to add to it.

SHRI RAM VILAS ASWAN : They are eligible for 15%. (*Interruptions*)

SHRI A.R. MALLU : Is it a fact that the backlog is there not only in the category of officers, but in the clerical category also. What is the total number of it in the State Bank of India ? What are the reasons? Is it because of the shortage of the candidates or is it because of lack of their qualifications and experience ? What steps have been taken by

the Management ? If Management does not take steps, what steps Government has taken so far.

SHRI PRANAB MUKHERJEE : I entirely share the concern of the Hon. Member, here. I have issued clear instructions to all the banks that not only the backlogs are to be filled in but in the new recruitments they have to ensure that larger number of persons belonging to Scheduled Castes and Scheduled Tribes in different categories are being deputed so that we can fill in these gaps and I do agree with the Hon. Member that we have to do it.

श्री सुरजभान : इस पर आधे घंटे की चर्चा होनी चाहिए ।

MR. DEPUTY-SPEAKER : You give notice. Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Production and Import of Natural and Synthetic Rubber

*493. SHRI S.A. DORAI
SEBASTIAN :
SHRI S. B. SIDNAL :

Will the Minister of COMMERCE be pleased to lay a statement showing :

(a) the quantum and value of natural rubber imported during the past three years and the quantum of production within the country ;

(b) the quantum and value of synthetic rubber imported during the past three years and the quantum of production of synthetic rubber within the country ; and

(c) the steps being taken to augment the natural rubber and synthetic rubber production within the country so that the import can be stopped for ever ?